GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 592
ANSWERED ON 25TH JULY, 2024

TOLL TAX ON HIGHWAYS

592. SHRI SUDHAKAR SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether there is any difference in toll tax rates of four and six lane National Highways (NHs) and if so, the details thereof;

(b) whether toll tax is collected only after the completion/construction of NHs and if so, the details thereof;

(c) the details of the total tax collected at Didikhili and Sivasagar (Sasaram) tolls located on NH-19 as per the rates of six- lane highways during the last three years, year-wise;

(d) the reasons for collecting toll as per toll rate of six-lane before the completion of the construction work;

(e) whether any action has been taken by the Government in this regard and if so, the details thereof; and

(f) if not, whether the Government proposes to take action against the concerned agency that collect toll tax as per toll rate of six-lane and also negligent NHAI officials?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) No, Sir. The user fee rates remain unchanged for four or more lane of National Highways.

(b) No, Sir. User fee (toll) is also collected during upgradation of four lane to six lane or more as per the provisions of NH Fee Rules, 2008.

(c) There is no separate user fee (toll) rate for six lane Highways. However, the details of user fee collection at the rate of four lane highway as per fee notification published in Gazette of India at Didikhili & Sivsagar (Sasaram fee plaza) for last three years, are as under:

Financial Year	Amount (in Lakh Rupees)
2021-22	27,041
2022-23	32,697
2023-24	35,251

(d) to (f) User fee (toll) is being collected at a user fee (Toll) plaza on National Highways as per the respective user fee notification published in Gazette of India in terms of provision of NH Fee Rules, 2008 and Concession Agreement.

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